

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).806/2006

(From the judgement and order dated 01/09/2005 in CRLR No. 7/2004 & AN No. 873/2004 & AN No. 1036/2004 & CRLA No. 1122/2004 & AN No. 1502/2004 & AN No. 1507/2004 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

HRIDYANAND SHUKLA & ANR.

Petitioner(s)

VERSUS

YADUPATI CHAUHAN & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents

Date: 30/10/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. Vijay Pratap Singh,Adv.
Mr. K.S. Rana,Adv.

For Respondent(s) Mr. V.J. Francis,Adv.

UPON hearing counsel the Court made the following
ORDER

Office has to address a D.O letter to the I.G. of the concerned State for calling upon the status of the notice sent to the Investigating Agency for service upon Respondent No.1.

Office may seek guidance of the undersigned, if so required.
List the matter on 11th January,2008.

(S.G. Shah)
Registrar